Title: Secretary-General reported the messages from Rajya Sabha that Rajya Sabha agreed without any amendment to the Indian Medical Council (Amendment) Bill, 2011, passed by Lok Sabha on the 18^{th} August, 2011 and nominated one member from Rajya Sabha to associate with the Committee on Public Accounts of the Lok Sabha .

SECRETARY-GENERAL: Madam Speaker, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

- (i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 29th August, 2011 agreed without any amendment to the Indian Medical Council (Amendment) Bill, 2011 which was passed by the Lok Sabha at its sitting held on the 18th August, 2011."
- (ii) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Tuesday, the 16th August, 2011 adopted the following Motion in regard to the Committee on Public Accounts:-

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate one Member from Rajya Sabha, to associate with the Committee on Public Accounts of the Lok Sabha for the unexpired portion of the term of the Committee *vice* Shrimati Jayanthi Natarajan, appointed as Minister, and do proceed to elect, in such manner as the Chairman may direct, one Member from amongst the Members of the House to serve on the said Committee."

2. I am further to inform the Lok Sabha that in pursuance of the above Motion, Shri Jesudasu Seelam, Member, Rajya Sabha has been duly elected to the said Committee.'